

**RAJYA SABHA**

JPriday, the 23rd November, 1962/the 2»d  
Agrahayana, 1884 (Saka)

The House met at eleven of the \*loek, MR.  
CHAIRMAN in the Chair.

**PAPERS LAID ON THE TABLE****THE WOOLLEN TEXTILES (PRODUCTION AND  
DISTRIBUTION CONTROL) ORDER, 1962 AND  
A PAPER RELATED THERETO**

THE DEPUTY MINISTER IN THE  
MINISTRY OF MINES AND FUEL (SHR R. M.  
HAJARNAVIS): Sir, on behalf of Shri Manubhai  
Shah, I beg to lay on the Table, under sub-  
section (6) of section 3 of the Essential Com-  
modities Act, 1955, a copy of the Ministry of  
Commerce and Industry Notification S.O. No.  
3425, dated the 12th November, 1962  
publishing the Woollen Textiles (Production  
and Distribution Control) Order, 1962 [Placed  
in Library. See No. LT-590/ 62],

Sir, I also lay on the Table a copy of the  
Ministry of Commerce and Industry  
Notification S.O. No. 3426, dated the 12th  
November, 1962, issued under Hie Woollen  
Textiles (Production and Distribution Control)  
Order, 1962. [Placed in Library. See No. LT-  
590/ <2].

**ANNUAL REPORT AND ACCOUNTS (1962) OF  
THE NATIONAL RESEARCH DEVELOPMENT  
CORPORATION OF INDIA TOGETHER WITH  
AUDITOR'S REPORT ON THE ACCOUNTS.**

THE DEPUTY MINISTER IN THE  
MINISTRY OF SCIENTIFIC RESEARCH  
AND CULTURAL AFFAIRS (DR. MONO  
MOHAN DAS) : Sir, I beg to lay on the Table,  
under sub-section (1) of section 619 A of the  
Companies Act, 1956, a copy of the Eighth  
Annual Report and Accounts of the National  
Research Development Corporation of India  
for the period ended the 31st March, 1962,  
together with the Auditor's Report on the Ac-  
counts. [Placed in Library. See No. LT-  
575/62]

928 RS—1.

**A NOTE ON PUBLICITY IN CONNECTION WITH  
CHINESE AGGRESSION**

TOT DEPUTY MINISTER IN TOT  
MINISTRY OF INFORMATION ANB  
BROADCASTING (SHRI SHAM NATH): Sir, I  
beg to lay on the Table a note on publicity in  
connection with Chinese aggression. [Placed  
in Library. See No. LT-588/62.]

**NOTIFICATIONS UNDER THE MINES ANB  
MINERALS (REGULATION ANB  
DEVELOPMENT) ACT, 1957.**

SHRI R. M. HAJARNAVIS: Sir, I beg to lay  
on the Tab'e, under subsection (1) of section  
28 of the Mines and Minerals (Regulation and  
Development) Act, 1957, a copy each of the  
following Notifications of the Ministry of  
Mines and Fuel, publishing further  
amendments in the Second Schedule to the  
said Act: —

- (i) Notification G.S.R No. I486, dated  
the 31st October. 1962.
- (ii) Notification G.S.R. No. 1487, dated  
the 6th November, 1962.

[Placed in Library. See No. 598/ 62 for (i)  
and (ii)]

**ANNOUNCEMENT RE GOVERN-  
MENT BUSINESS**

THE DEPUTY MINISTER IN TOT  
MINISTRY OF FINANCE (SHRI B. R.  
BHAGAT): Sir, on behalf of Shri Satya Narayan  
Sinha and with your permission I rise to  
announce that the Government business in this  
House during the week commencing the 26th  
November, 1962 will consist of:

- (1) Consideration of any item of  
business carried over from  
today's Order Paper.
- (2) Consideration and passing of  
the Hindi Sahitya Sammelan  
(Amendment) Bill, 1962.